The House reassembled at twenty-nine minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Mr. A. U. Singh Deo. ...(Interruptions)... Mr. Singh Deo, please resume. ...(Interruptions)...

शहरी विकास मंत्री; आवास और शहरी गरीबी उपशमन मंत्री; तथा सूचना और प्रसारण मंत्री (श्री एम. वेंकैया नायडु): आपको देश से माफी मांगनी चाहिए। ..(व्यवधान)..

MR. CHAIRMAN: Please allow Mr. Singh Deo to speak. ...(Interruptions)...

SHRI A. U. SINGH DEO: Sir, as I have already said, ...(Interruptions)... our leader, Mr. Naveen Patnaik, ...(Interruptions)... he rises above politics and is a great statesman. ...(Interruptions)... He has risen above politics. ...(Interruptions)... He has risen above politics...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... Allow Shri A.U. Singh Deo to speak. ...(Interruptions)...

SHRI A. U. SINGH DEO: And he has supported the Prime Minister's move against corruption and black money, for creating transparency in public life. ...(Interruptions)... Any move against corruption and black money by the Government of India is always being supported by us. ...(Interruptions)... There are some difficulties faced by the people, but this step has been largely welcomed by the citizens. ...(Interruptions)...

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Data on drug and substance abuse

*166. SHRI DEREK O'BRIEN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the data regarding drug and substance abuse in the country for the past three years, State-wise;
- (b) the data regarding deaths caused due to drug and substance abuse for the past three years, State-wise;
 - (c) the status of the National Policy on Drug Demand Reduction, 2016; and

(d) whether the Ministry is taking any steps to prevent the demand and supply of such drugs?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) The National Survey on the extent, pattern and trend of drug abuse conducted in the year 2000-01 estimated that about 732 lakh persons in India were users of alcohol and drugs of which 87 lakh used Cannabis, 20 lakh used Opiates and 625 lakh were users of Alcohol. Thereafter, no National Survey on drug abuse has been conducted. The Ministry, has in the month of August, 2016, assigned the work of conducting the National Survey on Extent and Pattern of Substance Use in India to National Drug Dependence Treatment Centre (NDDTC), AIIMS, New Delhi.

- (b) As per information provided by the National Crime Records Bureau, State/UT-wise number of deaths caused due to drug and substance abuse during 2014 and 2015 (provisional) are given in the Statement (*See* below).
- (c) This Ministry had formulated a National Policy for Drug Demand Reduction. Presently, the Policy has been referred on 5th September, 2016 to the Group of Ministers headed by Hon'ble Minister of Home Affairs.
- (d) The Ministry of Social Justice and Empowerment works closely with the State Governments/UTs for drug demand reduction. It has undertaken the following activities:-
 - 1.1 The Ministry has issued an Advisory on 11.8.2016 to all the States/ UTs on combating drug abuse. States have to set up facilities of de-addiction treatment centres in each district, separate facilities for drug dependent females, ensuring availability of treatment for those in Juvenile Homes, Children Homes and Prisons, awareness programmes at all levels including schools and colleges.
 - 1.2 The Ministry implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Regional Resource Training Centres (RRTCs), Awareness-cum-De-addiction Camps.
 - 1.3 Ministry has set up a National Toll Free drug de-addiction helpline Number 1800-11-0031 *w.e.f.* 07.01.2015 to help the victims of Drug abuse, their families and society at large.

- 1.4 The Ministry conducts campaigns through print, electronic and social media for creating awareness. Information regarding ill-effects of alcoholism and drug abuse is also disseminated in regional languages through the All India Radio programme "Sanwarti Jayen Jeevan Ki Rahen" and also through advertisements in news papers. During 2016, apart from displays and outdoor hoardings, Video Spots on drug abuse were also telecast through Doordarshan, Lok Sabha TV and Private TV channels.
- Besides, the Narcotics Control Bureau (NCB) under Ministry of Home Affairs have informed that they also conduct awareness programmes in schools and colleges, install Display Boards in Pubs and Bars and Airports.
- 3. The Department of Revenue has informed that under the Narcotics Drugs and Psychotropic Substance (NDPS) Act, 1985, both Central and State Governments have been empowered to enforce the provisions of the Act. The enforcement agencies have adopted measures on (i) intensive preventive and interdiction efforts along known drug routes, (ii) strict surveillance and enforcement at entry/exit points of the border, (iii) strengthening of the intelligence system and (iv) bilateral/multilateral cooperation with other countries for sharing information on illicit trafficking.

Further, NCB have informed that following steps have been taken to check, detect and prevent illicit trafficking in narcotics drugs and psychotropic substances;

- 3.1 Strict surveillance and enforcement at import and export points.
- 3.2 Intensive preventive and interdiction efforts along known drug routes.
- 3.3 Special efforts to deal with drug trafficking by Internet Pharmacy, Methamphetamine Labs, Courier parcels etc.
- 3.4 Destruction operations are regularly launched with additional support of Satellite imagery, to detect illicit cultivation of opium poppy and Cannabis in remote mountainous regions in Northern, Eastern and North Eastern India.
- 3.5 Improved coordination between the various Central and State drug law enforcement agencies through various meetings at National and State level.
- 3.6 Financial Assistance is being provided to eligible States for strengthening their anti-narcotics units under the Scheme "Assistance to States and UTs".

Statement

[1 December, 2016]

State/UT-wise number of Cases reported and persons died due to Drug Overdose during 2014 and 2015 (Data for Deaths caused by Drug overdose is being maintained since 2014)

Sl. No.	State/UT	Due to Drug Overdose (2014)		Due to Drug Overdose (2015)	
	-	Cases Reported	Persons Died	Cases Reported	Persons Died
1	2	3	4	5	6
1.	Andhra Pradesh	8	7	12	12
2.	Arunachal Pradesh	0	0	0	0
3.	Assam	1	1	0	0
4.	Bihar	7	7	12	12
5.	Chhattisgarh	20	20	4	4
6.	Goa	2	1	1	2
7.	Gujarat	25	25	117	118
8.	Haryana	76	76	34	32
9.	Himachal Pradesh	4	4	42	42
10.	Jammu and Kashmir	0	0	1	1
11.	Jharkhand	14	14	8	8
12.	Karnataka	14	14	39	39
13.	Kerala	64	64	22	22
14.	Madhya Pradesh	12	40	15	14
15.	Maharashtra	80	28	107	75
16.	Manipur	2	2	2	3
17.	Meghalaya	1	1	1	1
18.	Mizoram	11	11	16	16
19.	Nagaland	0	0	1	1
20.	Odisha	8	8	18	18
21.	Punjab	186	186	144	144

46	Written Answers to	[RAJYA SABHA]		Starred Questions	
1	2	3	4	5	6
22	. Rajasthan	24	23	33	33
23	. Sikkim	0	0	0	0
24	. Tamil Nadu	205	205	55	55
25	. Telangana#	3	3	9	9
26	. Tripura	3	3	2	2
27	'. Uttar Pradesh	31	31	39	36
28	. Uttarakhand	1	1	0	0
29	. West Bengal	39	36	15	5
	Total (States)	841	811	749	704
30). Andaman and Nicobar Islands	0	0	0	0
31	. Chandigarh	2	2	0	0
32	. Dadra and Nagar Haveli	0	0	1	1
33	. Daman and Diu	0	0	0	0
34	. Delhi (UT)	18	17	13	12
35	. Lakshadweep	0	0	0	0
36	. Puducherry	44	44	33	33
	Total (UTs)	64	63	47	46
	Total (All India)	905	874	796	750

#Newly created State from erstwhile Andhra Pradesh.

Note-Data on drug.

Source: 'Accidental Deaths and Suicides in India'

Funds generated for Smart City Mission

- *167. SHRI ANAND SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
 - (a) the number of cities approved for development as Smart Cities in the country;
- (b) the funds earmarked by Government for development of Smart Cities and the status of implementation; and